GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DEPARTMENT OF ELECTRONICS & INFORMATION TECHNOLOGY) LOK SABHA UNSTARRED QUESTION NO.1104 TO BE ANSWERED ON: 02.03.2016

ITIR

1104 SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of Communications & Information Technology be pleased to state: -

(a) whether Government is aware of the proposal sent by the Government of Andhra Pradesh regarding the setting up of Information Technology Investment Region(ITIR);

(b) if so, the details thereof;

(c) whether any action has been taken by the Government in this regard and if so, the details thereof;

- (d) whether the Government has any timeline to implement these proposals; and
- (e) if so, the details thereof?

ANSWER

MINISTER FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (e): The Cabinet Committee of Economic Affairs(CCEA) while discussing the proposal of Government of Odisha for setting up Information Technology Investment Region(ITIR) in Bhubaneshwar, has directed on 10.09.2014 that the Information Technology Investment Region Policy Resolution, 2008 be comprehensively re-examined in the light of the experience gained over time, and placed before the Committee. Based on the suggestions received from the State Governments and Inter Ministerial Consultation, a note for Amendment in ITIR Policy Resolution 2008 has been prepared for consideration of CCEA. The proposal of Government of Andhra Pradesh to set up ITIR at Visakhapatnam will be submitted for approval of CCEA after the consideration/approval of Amendments in ITIR Policy Resolution 2008.
